

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/42/2016

NAME OF THE PETITIONER(S) : G. Sethuraman

NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Grawtham Kumar
Athiban Vijay A.K
Counsel for R2 & R3
Athiban
2. Rm. Subbiah & S. Umaiyal
counsel for R4
S. Umaiyal
3. Cholan-D
counsel for Petitioner
Cholan

ORDER

Shri I.D.Cholan, counsel for petitioner present. Shri Athiban Vijay, counsel representing R2 and R3 present. Shri RM.Subbiah has filed Vakalatnama for representing R4. No representation on behalf of R1. Counsel for petitioner states that he received a letter from Shri.R.Thiagarajan, Chartered Accountant asking to attend a meeting. He prays time to submit the status with regard to the report of the Auditor. Counsel for petitioner is directed to serve private notice on R1 through speed post and file an affidavit together with the proof of serving and effecting notice thereof on the next date of hearing. Put up on **30.11.2016 at 10.30 A.M.**

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)